

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.224**  
54/252/ND/2019

**IN THE MATTER OF:**

Dy. Commissioner of IT, Circle 12(1), New Delhi

**.....APPLICANT/PETITIONER**

**Vs.**

M/s. ROC & Ors. In the matter of M/s. Impression Plus Concepts & Solutions Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 01.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Arguments heard.

Order **reserved**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**